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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.398/9/HDB/2018
NAME OF THE COMPANY	BGR Energy Systems Ltd
NAME OF THE PETITIONER(S)	Aneja Constructions India Ltd
NAME OF THE RESPONDENT(S)	BGR Energy Systems Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J.V.L. BHARATI (for petitioner)	Adv	9958601847	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.J.V.L.Bharati present for Petitioner.

Petitioner filed proof of dispatch of copy of petition on Respondent.

Petitioner is directed to issue notice of date of hearing to the Respondent and file proof of service.

Registry is directed to issue notice to the Respondent.

Respondent shall file counter if any, within two weeks serving copy in advance to the petitioner and file proof of service.

List the matter on 29.08.2018.


MEMBER JUDICIAL